

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Original Application No. 332/00178/2017
This the 04th day of February, 2020**

Hon'ble Ms. Jasmine Ahmed, Member - J

Hon'ble Mr. Devendra Chaudhry, Member - A

Mohammad Osman, No. 6425848, aged about 56 years son of late Mohd. Ishaq r/o 592 Gha/110 Rajiv Nagar, Ghosiyana, P.O Vrindavan Sector - 5, Lucknow Pin 226025, presently posted as office Superintendent at AMC Record Lucknow c/o 56 APO as civilian person.

..... Applicant

By Advocate: Sri Alok Kumar Singh.

VERSUS

1. Union of India through its Secretary, Ministry of Defence, New Delhi.
2. O.I.C Records, AMC Records, Lucknow c/o 56 APO.
3. The Integrated Head Quarter of Ministry of Defence, Army.
4. Additional Director General, M.P/M.P - S (I OF R) Adjutant General's Branch West Block iii, R.K. Puram, New Delhi - 110016.
5. Sanjeev Goel Dy. Director MP8 (I OF R) Adjutant General's Branch, Integrated Head Quarter of MOD (Army), West Block iii, R.K. Puram, New Delhi - 110016.

..... Respondents

By Advocate: Sri Rajesh Katiyar

ORDER (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Sri Alok Kumar Singh, learned counsel for the applicant present before the Court and states that the applicant does not want to press the matter any further. Accordingly, on the basis of statement given by him at Bar, O.A No. 178/2017 stands dismissed having been not pressed.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)